

The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত-কন্ত, ত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং 172 দিশপুৰ, শুক্ৰবাৰ, 8 ডিচেম্বৰ, 1978, 17 আছোন, 1900 শক No. 172 Dispur, Friday, 8th December, 1978, 17th Agrahayana, 1900 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 6th December 1978

No.LGL.184/78/31.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published jor general information.

ASSAM ACT XI OF 1978

(Received the assent of the Governor on 2nd December, 1978)

THE GAUHATI MUNICIPAL CORPORATION (AMENDMENT) ACT, 1978

An

Act

further to amend the Gauhati Municipal Corporation Act, 1969.

Preamble.

Whereas it is expedient to amend Assam Act the Gauhati Municipal Corporation Act, I of 1973. 1969 hereinafter called the principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Twentyninth Year of the Republic of India, as

follows:-

Short title, commencement.

1. (1) This Act may be called the extent and Gauhati Municipal Corporation (Amendment) Act, 1978.

(2) It shall have like extent as the

principal Act.

(3) It shall be deemed to have come into force on the 23rd day of August, 1978.

2. In the second proviso to sub-Amendment of Section 425 section (1) of Section 425 of the principal Act I of 1973. Act, the word "three" appearing between the words "of" and "years" in the last line shall be substituted by the word "four".

Repeal and 3. (1) The Gauhati Municipal Corporation (Amendment) Ordinance, 1978 (Assam Ordinance No. I of 1978) is hereby repealed.

(2) Notwithstanding such repeal any order passed, notification issued, anything done or any action taken under the principal Act as amended by the said Ordinance shall be deemed to have been passed, issued, done or taken under the principal Act as amended by this Act.

U. TAHBILDAR,
Secretary to the Government of Assam,
Legislative Department.

GAUHATI—Printed and published by the Supdt. i/c., Assam Govt. Printing Press (Ex-Gazette) No.343—840—400—8-12-1978.